

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 252 of 2020

IN THE MATTER OF:

**Sai Peace and Prosperity
Apartment Buyers Association** **....Appellant**

Vs.

ASK Investment Managers Pvt. Ltd. & Ors. **....Respondents**

Present:

For Appellant: **Mr. Nikhil Nayyar, Sr. Advocate with Mr. Pawan Bhushan and Mr. Divyanshu Rai, Advocates.**

For Respondents: **Mr. Ramji Srinivasan, Sr. Advocate with Mr. Pranaya Goyal, Ms. Shachi Udeshi and Mr. Abhishek Sharma, Advocates for R-1.
Ms. Surabhi Singh, Mr. Rakesh Karela and Dr. MR Venkatesh, Advocates for R-2.
Mr. Anil Kumar Khicha, RP.**

With

Company Appeal (AT) (Ins.) No. 315 of 2020

IN THE MATTER OF:

V.S. Suresh **....Appellant**

Vs.

ASK Investment Managers Pvt. Ltd. & Ors. **....Respondents**

Present:

For Appellant: **Mr. Rana Mukherjee, Sr. Advocate with Mr. Goutham Shivshankar and Ms. Harshini, Advocates.**

For Respondents: **Mr. Ramji Srinivasan, Sr. Advocate with Mr. Pranaya Goyal, Mr. Denzil Arambhan and Mr. Abhishek Sharma, Advocates for R-1.
Ms. Surabhi Singh, Mr. Rakesh Karela and Dr. MR Venkatesh, Advocates for R-2.
Mr. Anil Kumar Khicha, RP.**

ORDER
(Virtual Mode)

19.03.2021: Further heard submissions of Learned Senior Counsel Mr. Ramji Srinivasan for Respondent No. 1.

The arguments remained inconclusive. List both the Appeals as 'Part Heard' on **12th April, 2021** at **3.00 P.M.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/nn